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Government of India
Ministry of Commerce and Industry
Department of Commerce

NOTIFICATION No. 116 (RE-2013)/2009-2014

New Delhi, Dated : 13 March, 2015

Subject: Updation of SCOMET list [Appendix 3 to Schedule 2 of ITC (HS) Classification of Export & Import Items].

S.O. (E) In exercise of powers conferred by Section 5 and Section 14 A of the Foreign Trade (Development & Regulation) Act, 1992 {FT(D&R) Act,1992} as amended, the Central Government hereby makes the following amendments to the list of specified goods, services and technologies, i.e. Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) that was notified vide Notification No.37 (RE-2012) /2009-2014 dated 14th March, 2013 and amended vide Notification No.26 (RE-2013) /2009-2014 dated 3rd July, 2013:

2. Amendments in the SCOMET categories will be as follows:

A) After SCOMET 2A028, the following shall be added:-

“2A029	Enterohaemorrhagic Escherichia coli, serotype O157 and other verotoxin producing serotypes
2A030	Mycoplasma capricolum subspecies capripneumoniae (‘strain F38’)
2A031	Salmonella typhi”

B) After SCOMET 2B005, the following shall be added:-

“2B006 Coccidioides posadasii”

C) After SCOMET 2D053, the following shall be added:-

“2D054	Andes virus
2D055	Chapare virus
2D056	Choclo virus
2D057	Dobrava-Belgrade virus
2D058	Herpes virus (Aujeszky's disease)
2D059	Hendra virus (Equine morbillivirus)
2D060	Laguna Negra virus
2D061	Louping ill virus
2D062	Lujo virus
2D063	Lumpy skin disease virus
2D064	Lassa fever virus

2D065	Nipah virus
2D066	Oropouche virus
2D067	Porcine enterovirus type 9 (synonym: swine vesicular disease virus)
2D068	Rocio virus
2D069	Seoul virus”

D) After SCOMET 2F017, the following shall be added:-

“2F018	Cholera toxin
2F019	Conotoxin
2F020	Diacetoxyscirpenol toxin
2F021	HT-2 toxin
2F022	Modeccin toxin
2F023	T-2 toxin
2F024	Verotoxin and shiga-like ribosome inactivating proteins
2F025	Viscum Albut Lectin 1 (Viscumin)
2F026	Volkensin toxin ”

E) After SCOMET 2G024, the following shall be added:-

“2G025	Clavibacter michiganensis subsp. sepedonicus
2G026	Cochliobolus miyabeanus
2G027	Andean potato latent virus (Potato Andean latent tymovirus)
2G028	Potato spindle tuber viroid”

F) For SCOMET 3A301, the following shall be substituted:

“ 3A301 Fuel substances as follows:

- a. Hydrazine (CAS 302-01-2) with a concentration of more than 70%;
- b. Hydrazine derivatives as follows:
 1. Monomethylhydrazine (MMH) (CAS 60-34-4);
 2. Unsymmetrical dimethylhydrazine (UDMH) (CAS 57-14-7);
 3. Hydrazine mononitrate (CAS 13464-97-6);
 4. Trimethylhydrazine (CAS 1741-01-1);
 5. Tetramethylhydrazine (CAS 6415-12-9);
 6. N, N diallylhydrazine (CAS 5164-11-4);
 7. Allylhydrazine (CAS 7422-78-8);
 8. Ethylene dihydrazine;
 9. Monomethylhydrazine dinitrate;
 10. Unsymmetrical dimethylhydrazine nitrate;
 11. Hydrazinium azide (CAS 14546-44-2);
 12. Dimethylhydrazinium azide;
 13. Hydrazinium dinitrate (CAS 13464-98-7);
 14. Diimido oxalic acid dihydrazine (CAS 3457-37-2);

15. 2-hydroxyethylhydrazine nitrate (HEHN);
16. Hydrazinium perchlorate (CAS 27978-54-7);
17. Hydrazinium diperchlorate (CAS 13812-39-0);
18. Methylhydrazine nitrate (MHN) (CAS 29674-96-2);
19. Diethylhydrazine nitrate (DEHN);
20. 3, 6-dihydrazino tetrazine nitrate (DHTN);

Technical note: 3, 6-dihydrazino tetrazine nitrate is also referred to as 1, 4-dihydrazine nitrate

- c. Spherical or spheroidal aluminium powder (CAS 7429-90-5) in particle size of less than 200×10^{-6} m (200 μm) and an aluminium content of 97% by weight or more, if at least 10% of the total weight is made up of particles of less than 63 μm , according to ISO 2591-1:1988 or national equivalents;

Technical Note: A particle size of 63 μm (ISO R-565) corresponds to 250 mesh (Tyler) or 230 mesh (ASTM standard E-11).

- d. Hydrazine replacement fuels as follows:

1.2-Dimethylaminoethylazide (DMAZ) (CAS 86147-04-8)";

- G) For SCOMET 3A303, the following shall be substituted:

“ 3A303 Polymeric substances, as follows:

- a. Carboxy-terminated polybutadiene (including carboxyl – terminated polybutadiene) (CTPB);
- b. Hydroxy-terminated polybutadiene (including hydroxyl – terminated polybutadiene) (HTPB);
- c. Glycidyl azide polymer (GAP);
- d. Polybutadiene - Acrylic Acid (PBAA);
- e. Polybutadiene - Acrylic Acid - Acrylonitrile (PBAN);
- f. Polytetrahydrofuran polyethylene glycol (TPEG).
- g. Polyglycidyl nitrate (PGN or poly-GLYN) (CAS 27814-48- 8).

Technical Note:

Polytetrahydrofuran polyethylene glycol (TPEG) is a block co-polymer of poly 1, 4-Butanediol (CAS 110-63-4) and polyethylene glycol (PEG) (CAS 25322-68-3).”

- H) For SCOMET 3B016, the following shall be substituted:

“3B016 Metal powder production equipment usable for the production, in a controlled environment, of spherical, spheroidal or atomised materials specified in 3A301.c. or 3A302.

Note: This entry includes:

- a. Plasma generators (high frequency arc-jet) usable for obtaining sputtered or spherical metallic powders with organization of the process in an argon-water environment;
- b. Electroburst equipment usable for obtaining sputtered or spherical metallic powders with organization of the process in an argon-water environment;
- c. Equipment usable for the production of spherical aluminium powders by powdering a melt in an inert medium (e.g. nitrogen). ”

I) In SCOMET 5A102 -

(i) for clause c and the entry relating thereto, the following shall be substituted:

“c. Liquid, slurry and gel propellant (including oxidisers) control systems, and specially designed components therefor, usable in missiles and rockets, designed or modified to operate in vibration environments greater than 10 g rms between 20 Hz and 2 kHz.

Notes:

1. The only servo valves, pumps and gas turbines specified in 3.A.5. are the following:
 - 1.1. Servo valves designed for flow rates equal to or greater than 24 litres per minute, at an absolute pressure equal to or greater than 7 MPa, that have an actuator response time of less than 100 ms.
 - 1.2. Pumps, for liquid propellants, with shaft speeds equal to or greater than 8,000 rpm at the maximum operating mode or with discharge pressures equal to or greater than 7 MPa
 - 1.3. Gas turbines, for liquid propellant turbopumps, with shaft speeds equal to or greater than 8,000 rpm at the maximum operating mode.
2. Systems and components specified in this clause may be exported as part of a satellite”;

(ii) after clause i and the entry therein, the following shall be inserted:

“j. Combustion chambers and nozzles for liquid propellant rocket engines”;

J) In SCOMET 5C009, for the words “and Accelerometer test station” the figure and words“, Accelerometer test station and Fiber Optic Gyro Coil Winding Machines” shall be substituted

K) After SCOMET 7A009 and the entry relating thereto, the following shall be inserted:

“7A010 Analogue-to-digital converters, usable in the systems specified in 5A, having any of the following characteristics:

- a. Designed to meet military specifications for ruggedised equipment; or
- b. Designed or modified for military use and being any of the following types:
 1. Analogue-to-digital converter microcircuits, which are radiation-hardened or have all of the following characteristics:
 - 1.1. Rated for operation in the temperature range from below -54°C to above $+125^{\circ}\text{C}$; and
 - 1.2. Hermetically sealed;

or
 2. Electrical input type analogue-to-digital converter printed circuit boards or modules, having all of the following characteristics:
 - 2.1. Rated for operation in the temperature range from below -45°C to above $+80^{\circ}\text{C}$; and
 - 2.2. Incorporating microcircuits specified in 7A010.b.1.”
3. Purpose of this notification:

Amendments/additions to Categories 2, 3, 5 & 7 of SCOMET list [Appendix 3 to Schedule 2 of ITC(HS) Classification of Export & Import Items] have been notified.

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